

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-218/91]

Annual Report of and Review on the working of National Industries Corporation Ltd, New Delhi, for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) A statement regarding Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi, for the year 1989-90.

(ii) Annual Report of the National Small Industries Corporation, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-219/91]

(b) (i) A statement regarding Review by the Government on the working of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, for the year 1988-89.

(ii) Annual Report of the Andaman and Nicobar

Islands Integrated Development Corporation Limited, Port Blair, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-220/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Industrial Co-operatives Limited, New Delhi, for the year 1988-89, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Industrial Co-operatives Limited, New Delhi, for the year 1988-89.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-221/91]

Report of the Comptroller and Auditor General of India etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

- (1) Report of the Comptroller and Auditor General of India—Union Government (No. 1 of 1990),—Commercial—Introduction.

[Placed in Library, See No. LT-222/91]

- (2) Report of the Comptroller and Auditor General of India—